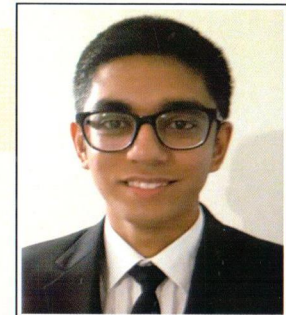


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Arnav Vidyarthi

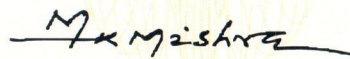
BAR COUNCIL OF INDIA

(CONSTITUTED UNDER THE ADVOCATES ACT, 1961)

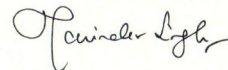
Certificate of Practice

This is to certify that **Mr. / Ms. ARNAV VIDYARTHI**
S/o / D/o / W/o RAKESH CHANDRA VIDYARTHI enrolled as an Advocate under the
Advocates Act, 1961 with **SBC Enrolment No. D/3532/2016** is entitled to practice
the profession of law in India in accordance with the Advocates Act, 1961 and the Rules
governing such practice framed by the Bar Council of India, as he/she has successfully
qualified in the All India Bar Examination - 10th Vide **AIBE Roll No 5400500**


Dated this the **12th** day of **JUNE** 2017.



Mr. Manan Kumar Mishra
Chairman
Bar Council of India



Mr. Maninder Singh
Chairman
Bar Council of Delhi


Mr. Srimanto Sen
Secretary
Bar Council of India